

- (c) whether Government has signed any memorandum of understanding and agreed to form a Joint Working Group for better coordination;
- (d) if so, the details thereof and the salient features thereof; and
- (e) the extent to which India is likely to be benefited from such cooperation from Malaysia?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Yes, Sir. India and Malaysia have agreed to strengthen, promote cooperation in renewable energies between the two countries and to take necessary steps to encourage their development for mutual benefits.

(c) to (e) A Memorandum of Understanding (MoU) in the field of Renewable Energy was signed between the Ministry of New and Renewable Energy, Government of India and the Ministry of Energy, Green Technology and Water, Government of Malaysia on 7th November, 2012 in New Delhi. The two countries intend to form a Joint Working Group in order to coordinate in renewable energy through joint research or technical projects on subjects of mutual interest, exchange and training of scientific and technical personnel, exchange of available scientific and technological information and data, organization of workshops, seminars and working groups, transfer of know-how, technology and equipment, on non-commercial basis etc.

Target for solar energy

2592. SHRI AVINASH PANDE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has set a target of 20,000 MW for solar energy by 2020;
- (b) what is the estimated budget for the same;
- (c) whether Government has taken any steps till now to achieve its aim;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The Jawaharlal Nehru National Solar Mission has set a target of installed capacity of 20,000 MW of grid connected solar power by 2022.

(b) The grid connected solar power projects under Batch-I and II, Phase-I of JNNSM have been allocated through bidding process. The bidder has to invest for the project.

Budget provision has been made for payment of GBI for the 100 MW GBI Scheme and for payment security mechanism. The budget requirement for GBI scheme will depend on the Generation. The estimated budget for payment security is Rs. 486 crore to be given over three years *w.e.f.* 1.07.11.

(c) and (d) The steps taken by Government to achieve its aim are:—

- (i) Government has set target to create installed capacity of Grid Connected Solar Power in three phases. The details are given in Statement (*See* below).
 - (ii) Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
 - (iii) Concessional Import duty, excise duty exemption, accelerated depreciation and tax holiday.
 - (iv) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time-to-time.
 - (v) Awareness programmes such as exhibitions, training workshops etc. are being conducted.
 - (vi) A payment security mechanism has been created to ensure payment to project developers by NVVN under 1000 MW Batch-I and Batch-II bundling scheme.
- (e) Does not arise.

Statement

Phase-wise targets of grid connected Solar Power

Application Segment	Target for Phase-1 (2010-13)	Cumulative Target for Phase-2 (2013-17)	Cumulative Target for Phase-3 (2017-22)
Grid solar power (large plants, roof top and distribution grid plants)	1,100 MW (1046 MW have been commissioned till date)	4,000 - 10,000 MW	20,000 MW